

Steps to Cleanse Trans-Yamuna Area

120. SHRI. B.L. SHARMA "PREM": Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the action being taken by the Government to cleanse the Trans-Yamuna area; and

(b) the action being taken by the Government for the drainage of waste water from various colonies of Trans-Yamuna area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). As per Statement I and II attached.

STATEMENT - I

Safai Karamcharies have been provided as per the approval Yard-stick in various colonies of Trans-Yamuna area under MCD's control for sanitation and garbage removal work.

2. In Trans-Yamuna area, following type of colonies/areas exist:-

- i) Approved colonies
- ii) Unauthorised regularised colonies.
- iii) RE-settlement colonies.
- iv) Unauthorised colonies
- v) J.J. clusters.

In case of colonies/areas falling in categories (i) to (iii), internal drains for the disposal of rain/sullage water exist in most of the areas and wherever sewerage is existing, the houses are connected to the sewerage system.

In case of unauthorised colonies, proper drainage system including out-fall drains and sewerage do not exist and as per policy, M.C.D. (General Wing) is not carrying out any development works in such areas.

J.J. Clusters earlier were the responsibility of the DDA (slum wing) and have been transferred to M.C.D. very recently. Surveys are being carried out to ascertain the position of existing development including drainage arrangements and further action in the matter will be taken after the completion of the surveys.

Details of works done/being done with regard to sewage facilities in respect of unauthorised/regularised colonies, resettlement colonies, urban villages, co-operative H.B. Group Housing Societies etc. is given in the enclosed Annexure.

STATEMENT -II**A. UNAUTHORISED/REGULARISED COLONIES**

There are 254 unauthorised/regularised colonies situated in Trans Yamuna Area and the abstract of sewerage position is as under:-

I. No. of colonies where sewer lines have been laid and commissioned	20
II. No. of Colonies in which internal sewers have been laid but not commissioned.	54
III. No. of Colonies in which work of providing/laying sewers is in progress	39

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| IV. | No of Colonies for which schemes have been sanctioned and tenders are in process | 20 |
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B. RESETTLEMENT COLONIES

There are 13 resettlement Colonies in Trans Yamuna Area (T.Y.A.) in which position of sewerage facilities is as under:-

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| I. | No. of Colonies where works of laying sewers is in progress | 2 |
| II. | No. of Colonies where sewers has been laid partly by D.D.A. | 4 |
| III. | No. of Colonies for which sewerage schemes of laying sewers are in process of approval | 7 |

13

C. URBAN VILLAGES

There are 19 urban villages situated on Trans Yamuna Area and the sewerage position is as under

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| I. | No. of villages where sewerage system has been laid and commissioned | 1 |
| II. | No. of villages where work of laying sewers is in progress | 5 |
| III. | No. of urban villages where schemes have been approved and tenders are being called | 2 |
| IV. | No. of urban villages for which schemes are being prepared | 11 |

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D. CO-OPERATIVE HOUSE BUILDING AND GROUP HOUSING SOCIETIES

- I. There are 43 Cooperative house Building Societies where the internal as well as peripheral sewers are functional

- II. There are a number of Group Housing Societies along Noida Road & N.H. 24 where the internal sewers has been laid by the societies themselves. The peripheral system is partly functional/being laid by the D.D.A.

E. IN ADDITION TO ABOVE, THERE ARE SOME COLONIES/POCKETS WHERE SEWERAGE SYSTEM HAS BEEN PROVIDED BY THE D.D.A. AND IS BEING MAINTAINED BY THEM.

F. SEWAGE TREATMENT PLANTS

10 MCD Sewage Treatment Plant in Shahdra is functional work is in progress for construction of 25 MCD sewerage treatment plant at kondly along with allied pumping stations.

Land Grabbing in Trans-Yamuna Area

121. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of complaints received during last six months regarding land-grabbing in Trans-Yamuna area of Delhi; and

(b) the action being taken by the Government for checking such incidents of land-grabbing?

THE MINISTER OF STATE IN THE MINISTRY URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) D.D.A. has reported that 111 complaints were received in the last six months.

(b) Delhi Administration has directed public agencies to maintain strict vigil and to take preventive action in this regard. Control Rooms have also been set up by the Delhi Development Authority, Municipal Corporation of Delhi, New Delhi Municipal Committee and the Deputy Commissioner, Delhi to facilitate prompt reporting of encroachments by public.

During the last six months 25 demolition programme were carried out by the DDA in the Trans Yamuna area.

Non Allotment of DDA Flats

122. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats constructed by the Delhi Development Authority in Delhi which have not been allotted for more than 5 years;

(b) the reasons therefor;

(c) whether the Government have fixed any responsibility for the same;

(d) if so, the details thereof; and

(e) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e). Information is being collected and will be laid on the Table of the House.

Unauthorised Colonies in Trans-Yamuna Area

123. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of unauthorised colonies in the Trans-Yamuna area in Delhi;

(b) whether basic amenities like water, electricity, roads etc. have not been provided in these colonies;

(c) if so, the reasons therefor; and

(d) the action being taken by the Government to provide such basic amenities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No survey